

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF HUROM INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	HUROM INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	23-01-2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies – NCT of Delhi and Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51101DL2015FTC275902
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	W-37, 02ND FLOOR OKHLA INDUSTRIAL AREA, PHASE-II, South Delhi, NEW DELHI, PIN - 110020
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29-03-2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name of Liquidator: Mr. Sanjay Kumar Jha Reg. Address: 123/8, Gali No. 15, T-Point, Main Market, Sant Nagar, Burari, Delhi - 110084 Office Address: 308-309, Vardhman Fortune Mall, GT Karnal Road, Ind. Area, Azadpur, Delhi 110033 Email address: sanjayjhafcs@gmail.com Mobile Number: 98115 79790 Registration Number: IBBI/IPA-002/IP-No0684/2018-19/12031
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27-04-2025

Notice is hereby given that **HUROM INDIA PRIVATE LIMITED** has commenced voluntary liquidation on **29-03-2025**.

The stakeholders of **HUROM INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims on or before **27-04-2025** to the liquidator at the office address mentioned **against item no. 7**.

The financial creditors shall submit their proof of claims by electronic means only in Form C. All other stakeholders may submit the proof of claims in person, by post or by electronic means in Form B for Operational Creditor, Form D for workman or employee, Form E by Authorised Representative of workman/employee, Form F for other stakeholders.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Place: New Delhi
Dated: 02nd April 2025

SANJAY KUMAR JHA
LIQUIDATOR FOR HUROM INDIA PRIVATE LIMITED


SANJAY KUMAR JHA
 INSOLVENCY PROFESSIONAL
 IP REG. No. IBBI/IPA-02/IP-No0684/2018-19/12031
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